

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1987-88 under section 19 of the Delhi Urban Art Commission Act, 1973.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1987-88 together with audit Report thereon under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the Delhi Urban Art Commission, New Delhi, for the year 1987-88.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7682/89]

**Revision and Annual Report of Birds Jute and Exports Ltd., Calcutta, for 1987-88 and statement re delay in laying these papers**

SHRI RAM NIWAS MIRDHA: On behalf of Shri Rafique Alam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the Birds Jute and Exports Limited, Calcutta, for the year 1987-88.
- (ii) Annual Report of the Birds Jute and Exports Limited, Calcutta,

for the year 1987-88 along with Audited Accounts and Comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7683/89]

**Annual Report of and Review on National Cooperative Consumers' Federation of India Ltd., New Delhi, for 1987-88**

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1987-88 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1987-88. [Placed in Library. See No. LT-7684/89]

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12.07 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

[English]

**Sixty-third Report**

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Sixty-third Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

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